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* **IN THE HIGH COURT OF DELHI AT NEW DELHI**

+ **W.P.(C) 5373/2020 & CM APPL. 23564/2020**

PIYUSH GUPTA

..... Petitioner

Through: **Mr. Rakohit Pandey, Mr. Prince Aroraa, Advocates**

versus

GOVT OF NCT OF DELHI AND ORS

..... Respondents

Through: **Mr. Santosh Kumar Tripathi, Standing Counsel for GNCTD with Mr. Arun Panwar, Mr. Pradeep, Ms. Mahak, Mr. Pradyumn, Advocates**

Mr. Pankaj Yadav, Advocate for R-5

Mr. Pranay Aggarwal, Mr. Archit Aggarwal, Advocates for R-6

Mr. Anurag Ahluwalia, CGSC with Mr. Danish Faraz Khan, Advocate

Mr. Akhil Mittal, Standing Counsel for MCD with Mr. Sahib Kochhar, Advocates

CORAM:

HON'BLE THE CHIEF JUSTICE

HON'BLE MR. JUSTICE SUBRAMONIUM PRASAD

ORDER

06.10.2022

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1. Mr. Santosh Kumar Tripathi, learned Standing Counsel has drawn attention of this Court towards Meeting dated 01.08.2022 and has brought to the notice of this Court that the new Online Single Window System (OSWS)

portal has become operational for payment of profession fees to the Standing Counsels.

2. Mr. Santosh Kumar Tripathi, learned Standing Counsel, states that the process is still a lengthy one and the Counsel is required to download the form, fill details of the bill and then upload the signed and scanned copy again on the portal. He states that some provision of OTP based system should be made available in the OSWS portal which will reduce the time period in sanctioning the bills. Resultantly, the State is directed to ensure that some provision of OTP based signature is made available as the present process is cumbersome and defeats the purpose of seamless submission of bills. Let the same be done within four weeks' from today.

3. It has also been brought to the notice of this Court that *vide* Order dated 25.08.2020, this Court had directed the Respondents to clear the pending bills and the same has not been done so far. Let the exercise be concluded positively before the next date of hearing and the Respondents shall make all endeavour in clearing the bills which are pending till date.

4. List on 12.12.2022.

SATISH CHANDRA SHARMA, CJ

SUBRAMONIUM PRASAD, J

OCTOBER 06, 2022

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